

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-8650 -JK (LD) of 2026
DATED:- 13 - 07- 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/7/2026

Dated:- 13- 07 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 8650-JK(LD) of 2026 dated 13.07.2026.

Sr. No.	CASE No.	Titled	OIC
1	WP© No.1768/2026	Residents of Mohalla Dhakan, Panchayat Kankote, Village Kojra, Block Nangali Sahib, Sain Baba, Poonch through Mr Abu Khalid and ors Vs UT of J&K and others.	Mr Zaheer Khan, Executive Engineer, PMGSY, Division, Poonch,
2.	WP© No.2010/2026	M/s Shivam Build Con Associates through its proprietor Shailender Vaid Vs UT of J&K and others.	Sh. Neeraj Gupta, Executive Engineer, PWD (R&B) Division Katra
3.	WP© No. 1986/2026	Inhabitants of Village Mangla through Mr Abdul Salam Rather Vs UOI and others.	Gh. Mohd Sheikh, Executive Engineer, PMGSY (JKRRDA), Division Ramban
4.	WP© No. 596/2026	Mohd Farooq Vs UT of J&K and others.	Mr Madan Sambyal, Executive Engineer, Division, Thannamandi,
5.	WP(C) No. 192/2026	Mohd Ashraf Bhat & Ors Vs. UT of J&K and Ors.	Mr Madan Sambyal, Executive Engineer, Division, Thannamandi,
6.	CCP(S) No. 336/2025 in WP© No.1278/2025	M/s Abrol Infrastructure through its sole proprietor Amit Abrol Vs Anil Kumar Singh and others.	Mr Sandeep Gupta, Executive Engineer, PWD(R&B) Division, Bakshi Nagar, Jammu,
7.	WP(C) No. 399/2026	M/s Rafiq Khan & Zulfkar Hussain Shah Vs. UT of J&K & Ors.	Mr. Zaheer Ahmed , Executive Engineer, PMGSY, Division Poonch
8.	WP(C) No. 495/2025	M/s A.H. Wani Infratech Pvt. Ltd through its Director Abdul Hafiz Wani Vs. UT of J&K and Ors.	Mr. Mohd Qasim, Executive Engineer, PMGSY, Division Billawar,
9.	WP© No. 1368/2026	Gh. Nabi and Ors Vs UT of J&K and Ors.	Sh. Anil Kumar Mehra, Executive Engineer, PMGSY (JKRRDA) Division Doda,
10.	WP(C) No.1778/2026	Vikas Sadotra Vs. UT of J&K and Ors.	Sh. Jagmohan, Executive Engineer, PWD(R&B) Division R.S.Pura
11.	WP(C) No. 3199/2025	Mohd Azam Vs UT of J&K and ors.	Mr. Raman Kumar, Executive Engineer, PWD (R&B) Division Chennai,
12	WP(C) No. 1156/2025	Pyare Lal Vs. UT of J&K and Ors.	Sh Bikram Pal Singh Blouria, Executive Engineer, PWD(R&B), Division Chatroo

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13	WP(C) No. 1565/2026	F.I Construction Vs. UT of J&K and Ors.	Sh. Ranjit Singh, Executive Engineer, PWD(R&B) Division Ramban,
14.	WP(C) No. 787/2026	Srishti construction Vs. UT of J&K & Ors.	Sh. Sandeep Gupta, Executive Engineer, PWD(R&B), Bakshinagar, Jammu,
15	WP(C) No.1695/2026	Zia-UL-Haq Vs. UT of J&K and Ors.	Sh. Anil Malhotra, Executive Engineer, PMGSY, Division Mahore
16	WP© No. 2983/2024	Mohd Shafi Sheikh Vs UT of J&K and ors.	Sh. Ranjit Singh, Executive Engineer, PWD (R&B) Division Ramban.
17	WP(C) No.1366/2025	Sudesh Kumari Vs. UT of J&K and others.	Mr. Shamis Din, Executive Engineer, PWD(R&B), Division Kishtwar
18.	WP(C) No.807/2026	Shahnawaz Malik & Ors. Vs. UT of J&K and Ors.	Sh. Bishan Dass, Executive Engineer, PWD(R&B), Division Mahore, Reasi
19.	WP(C) No. 1279/2026	Zubair Ahmed Wani & Ors. Vs. UT of J&K and Ors.	Sh. Mohd Iqbal Ganaie, Executive Engineer, PWD(R&B), Division Banihal
20.	WP© No.117/2023	Zaffar Javaid Raina Vs UT of J&K and others.	Mr. Rohit Puri, Executive Engineer, PWD(R&B) Division Rajouri,
21.	WP© No. 1053/2026	Sahil Jasrotia and another Vs UT of J&K and others.	Mr. Imran Khan, Executive Engineer, PWD(R&B) Mechanical Division, Jammu
22	WP© No.119/2023	Sehrash Rafiq Vs UT of J&K and others.	Mr. Zaheer Ahmed, Executive Engineer, PWD(R&B) Division, Poonch
23.	WP© No.120/2022	Mohammad Tazeem Vs UT of J&K and others.	Mr. Zaheer Ahmed, Executive Engineer, PWD(R&B) Division Poonch,
24.	WP(C) No. 1806/2026	Javed Ayoub Vs. UT of J&K & Ors.	Mr. Zaheer Ahmed, Executive Engineer, PWD(R&B) Division Poonch,
25	WP(C) No. 2931/2024	Ms AN Builders Vs UT of J&K & Ors	Gh. Mohd Sheikh, Executive Engineer, PMGSY (JKRRDA), Division Ramban
26.	WP(C) No. 603/2026	Inhabitants of Panchayat Mastan Dara Vs UT of J&K and Ors.	Mr. Zaheer Ahmed, Executive Engineer, PWD(R&B) Division Poonch,

[Handwritten Signature]

27.	WP(C) No. 1870/2026	Mohd Younas Khan Vs. UT of J&K and Ors.	Mr. Ashwani Mengi, Executive Engineer, PMGSY, Division Mendhar
28.	Arbitration No. 14/2025	M/s Ace Consultant V/s JKPCC	Ms. Neeru Chadha, Company Secretary, JKPCC Ltd.
29.	Arbitration No. 15/2025	M/s Ace Consultant V/s JKPCC	Ms. Neeru Chadha, Company Secretary, JKPCC Ltd.
30.	Arbitration No. 16/2025	M/s Ace Consultant V/s JKPCC	Ms. Neeru Chadha, Company Secretary, JKPCC Ltd.

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